## HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

No. HCM.III/255/2016-Judl./46

Dated Shillong the 15th January 2021

Pursuant to Notification No. HCM.III/255/2016-Judl/484-A dated 10.12.2020, it is hereby notified to all concerned that Hon'ble Mr. Justice H.S. Thangkhiew will hold Vacation Court on Monday, 18<sup>th</sup> January, 2021 in Court No. 3 at 11:00 A.M.

By order,

JOINT REGISTRAR (LISTING)

Memo No. HCM.III/255/2016-Judl./46-A Dated Shillong the 15<sup>th</sup> January 2021 Copy for information to:-

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr. Justice R.V.More, High Court of Meghalaya, Shillong.
- 3. The P.S. to Hon'ble Mr. Justice H.S.Thangkhiew, High Court of Meghalaya, Shillong
- 4. The P.S. to Hon'ble Mr. Justice W.Diengdoh, High Court of Meghalaya, Shillong
- The Private Secretary to the Registrar General, High Court of Meghalaya, Shillong.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 7. P.S. to the Advocate General/Addl. Advocate General, Meghalaya, Shillong.
- 8. The Assistant Solicitor General/Central Government Counsel, High court of Meghalaya, Shillong
- 9. The President/Secretary, Meghalaya High Court Bar Association.
- 10. All Court Masters concern
- 11. The Systems Analyst, High Court of Meghalaya, Shillong for uploading this order in the official website.
- 12. Notice Board.
- 13. Office File.

JOINT REGISTRAR (LISTING)

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